

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

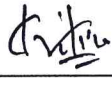
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.211/2(41)/HDB/2017
NAME OF THE COMPANY	Sonetel Software Services Private Limited
NAME OF THE PETITIONER(S)	Sonetel Software Services Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	/2(41)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kritika Sharma	PCS	8179405 974 kritika.s112@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. Kritika Sharma, learned PCS for the petitioner. Order notice to the ROC and petitioner is permitted to take notice.

Post the case on 14.12.2017.



Member (Technical)



Member (Judicial)